

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 13
(IB)-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd

.... Applicant/petitioner

Vs.

Jyoti Builtech Pvt Ltd.

.... Respondent

SECTION:

Under Section 7 of IBC, 2016 of CIRP

Order delivered on 17.01.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Nalin Kaushik, Advocate.

ORDER

CA-397(PB)/2020 & CA-436(PB)/2020

List on 23.01.2020.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)